

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 219

(IB)-2130(ND)2019

IA/107/2021 IA/3356/2020 IA/3629/2020 IA/4184/2020
IA/4059/2020 IA/4230/2020 IA/4190/2020 IA/4202/2020
IA/3951/2020 IA/5100/2020 IA/4914/2020 IA/4876/2020
IA/5235/2020 IA/372/2021 IA/347/2021 IA/446/2021
IA/471/2021 IA/987/2021 IA-1493/2021, IA/1455/2021 I.A-2504/2021

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

M/s. Today Homes & Infrastructure Pvt. Ltd. ...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 23.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Vaibhav Dabas for Operational Creditor Krishna Sahil Construction. I.A. No. 1493/2021, Mr. U N Singh Adv for Applicant- G Noida Authority in IA372/2021, Mr. Krishnendu Datta, Sr Adv, Kanishk Khetan, Adv & Stuti Vats, Adv for RP, Mr. Maneesh Gumber with Ishwar Kumar Advocate for Applicant in IA No. 446/2021, Mr. Ashim Vachher Adv. for OC Krishna Sahil, Mr. Manubhav Anand Adv. for Applicant IREDA in CA NO. 2504/2021, Mr. Gautam Singhal, Adv for the Applicant in IA No. 471/2021 - IDBI Bank Ltd, Mr Arun Saxena for Applicant in IA 4059 & 4914, Adv Nipun Gautam For Canary Greens Buyers Associations

ORDER

Renotify this case on 28.07.2021



(T.S. SINGH)
COURT OFFICER